# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### O.A.No. 439£97

Wedneesday this this 23rd day of February, 2000

#### CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

- M. Abuthahir,
   Safai Karmachari,
   (Carriage Cleaner)
   Southern Railway,
   Palakkad.
- 2. N. Anil Kumari, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 3. R. Kandaswamy, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 4. Saraswathi C., Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 5. V. Thirumugugan, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 6. P. Mahendran, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 7. R. Mohandas, Safai Karmachari (Carriage Cleaner) Southern Railway, Palakkad.
- 8. R. Bommuraj, Safai Karmachari, (Carriage Cleaner) Bouthern Railway, Palakkad.

- 9. C. Vinod, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 10. Masilamani Felix A, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 11. A. Sunil Kumar, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 12. Jayakumar P., Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 13. K. Shoba,
  Safai Karmachari,
  (Carriage Cleaner)
  Southern Railway,
  Palakkad.
- 14. K.F. Ashraf Ali, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 15. Manojkumar M.A.K., Safai Karmachari, (Carriage Cleaner) SafaikxKakmachari Southern Railway, Palakkad.
- 16. B. Suresh Kumar, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.
- 17. M. Nanjundasamy, Safai Karmachari, (Carriage Cleaner) Southern Railway, Palakkad.

18. Radhakrishnan K.V. Safai Karmachari (Carriage Cleaner) Southern Railway Palakkad.

... Applicants

(By Advocate Mr. T.A.Rajan)

Vs.

- Union of India represented by the General Mananger, Southern Railway, Madras.
- The Chief Personnel Officer, Southern Railway, Madras.
- The Divisional Railway Manager, Southern Railway, Palakkad.

... Respondents

(By advocate Mrs. Sumati Dandapani)

The application having been heard on 23.2.2000, the Tribunal on the same day delivered the following:

#### ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicants have filed this original application for the following reliefs:

- (i) to direct the respondents to implement Annexure.AI and regularise the service of the applicants as Safai Karmacharis as they are doing the above job ontinuously for the administration;
- (ii) to issue a declaration that the applicants are entitled for regular absorption in service under the Railway administration by implementing Annexure.Al eventhough they hve been engaged by private contractors; and
- (iii)to grant such other further reliefs that
   this Hon'ble Tribunal may deem fit and
   proper.

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2. When the application came up for hearing today, learned counsel of the applicants states that the applicants may be allowed to withdraw this application with liberty to take up the matter before the proper forum prescribed under the Industrial Disputes Act. Liberty is granted and the application is dismissed as withdrawn. No order as to costs.

Dated the 23rd February, 2000

J.L. NEGI

ADMINISTRATIVE MEMBER

A.V. HARTDASAN VICE CHAIRMAN

s.

## List of annexure referred to:

Annexure.AI: True copy of the order No.JC.14/P/Cleanliness/Vol.3 dated 27.1.1997 of the third respondent.